



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ४, अंक ३]

बुधवार, मार्च २८, २०१२/चैत्र ८, शके १९३४

[पृष्ठे ४८, किंमत : रुपये १८.००

असाधारण क्रमांक १२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2012 (Mah. Act No. III of 2012), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. III of 2012.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 28th March 2012.)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2012.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2012; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-third Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2012.

Withdrawal of Rs. 46,64,73,43,000 out of the Consolidated Fund of the State for the Financial Year 2011-2012.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand six hundred sixty four crores, seventy three lakhs, forty three thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2012, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2012.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	44,27,000	44,27,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	4,34,22,000	4,34,22,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	2,000	...	2,000
Total-General Administration Department.			2,000	4,78,49,000	4,78,51,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	34,47,20,000	...	34,47,20,000
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	99,83,82,000	...	99,83,82,000

(1)	(2)	(3)	(4)		
		2045, Other Taxes and Duties on Commodities and Services.	Rs.	Rs.	Rs.
B-4	Secretariat and Other General Services	2052, Secretariat-General Services.	2,000	...	2,000
		2075, Miscellaneous General Services.			
		Total-Home Department.	1,34,31,04,000	...	1,34,31,04,000
Revenue and Forests Department.					
		2029, Land Revenue			
C-1	Revenue and District Administration	2045, Other Taxes and Duties on Commodities and Services.			
		2053, District Administration.	35,67,27,000	...	35,67,27,000
		2070, Other Administrative Services.			
C-5	Other Social Services	2235, Social Security and Welfare.	7,46,58,000	...	7,46,58,000
		2250, Other Social Services.			
C-6	Relief on account of Natural Calamities	2245, Relief on account of Natural Calamities.	15,85,77,03,000	...	15,85,77,03,000
		2406, Forestry and Wild Life.			
C-7	Forest	2415, Agricultural Research and Education.	17,000	...	17,000
		Total-Revenue and Forests Department.	16,28,91,05,000	...	16,28,91,05,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-1	Interest Payments.	2049, Interest Payments.	...	2,83,39,000	2,83,39,000
		2401, Crop Husbandry.			
D-3	Agriculture Services	2402, Soil and Water Conservation.	5,000	...	5,000
		2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	2403, Animal Husbandry.	1,000	...	1,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	6,000	2,83,39,000	2,83,45,000

School Education and Sports Department.

E-1	Interest Payments.	2049, Interest Payments.	...	12,66,27,000	12,66,27,000
E-2	General Education.	2202, General Education.	1,000	...	1,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services.	1,000	...	1,000
		2205, Art and Culture.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2235, Social Security and Welfare.			
		2251, Secretariat-Social Services.			
Total-School Education and Sports Department.			2,000	12,66,27,000	12,66,29,000

Urban Development Department.

F-1	Interest Payments.	2049, Interest Payments.	...	4,35,000	4,35,000
F-2	Urban Development and Other Advance Services	2053, District Administration.	1,000	...	1,000
		2070, Other Administrative Services.			
		2217, Urban Development.			
F-3	Secretariat and Other Social Services	3054, Roads and Bridges.	51,52,02,000	...	51,52,02,000
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2251, Secretariat-Social Services.			
		3475, Other General Economic Services			
Total-Urban Development Department.			51,52,03,000	4,35,000	51,56,38,000

महाराष्ट्र शासन राजपत्र असाधारण भाग अाठ, मार्च २८, २०१२/चेन्न ८, शके १९२४

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Finance Department.					
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure.	12,30,05,000	...	12,30,05,000
		2040, Sales Tax.			
		3475, Other General Economic Services.			
G-5	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	2,00,65,000	...	2,00,65,000
G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	6,80,56,52,000	...	6,80,56,52,000
Total-Finance Department.			6,94,87,22,000	...	6,94,87,22,000
Public Works Department.					
H-1	Interest Payments.	2049, Interest Payments.	...	5,85,28,000	5,85,28,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life.	1,20,18,000	...	1,20,18,000
		3051, Ports and Light Houses.			
		3053, Civil Aviation.			
		3451, Secretariat-Economic Services.			
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works.	1,000	...	1,000
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2217, Urban Development.			
		2230, Labour and Employment.			
		2403, Animal Husbandry.			
		2405, Fisheries.			
Total-Public Works Department.			1,20,19,000	5,85,28,000	7,05,47,000

Water Resources Department.

I-3	Irrigation, Power and Other Economic Services	{	2402, Soil and Water Conservation.	}	1,000	...	1,000
			2701, Major and Medium Irrigation.				
			2702, Minor Irrigation.				
			2705, Command Area Development.				
			2711, Flood Control and Drainage.				
			2801, Power				
3402, Space Research.							
Total-Water Resources Department.					1,000	...	1,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	69,31,22,000	6,74,28,000	76,05,50,000
Total-Law and Judiciary Department.			69,31,22,000	6,74,28,000	76,05,50,000

Industries, Energy and Labour Department.

K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,000	...	1,000		
K-3	Stationery and Printing	{	2057, Supplies and Disposals.	}	...	97,000	97,000
			2058, Stationery and Printing.				
K-4	Labour and Employment.	2230, Labour and Employment.	24,22,000	...	24,22,000		
K-6	Energy	{	2801, Power	}	...	6,62,50,00,000	6,62,50,00,000
			2810, Non-Conventional Sources of Energy.				
K-7	Industries	{	2851, Village and Small Industries.	}	...	4,26,13,00,000	4,26,13,00,000
			2852, Industries.				
			2853, Non-Ferrous Mining and Metallurgical Industries.				
Total-Industries, Energy and Labour Department.			10,88,87,23,000	97,000	10,88,88,20,000		

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Rural Development and Water Conservation Department.						
L-1	Interest Payments.	2049, Interest Payments.	...		59,71,72,000	59,71,72,000
L-2	District Administration.	2053, District Administration.	1,85,32,73,000		...	1,85,32,73,000
L-3	Rural Development Programmes.	2235, Social Security and Welfare.	}	1,000	...	1,000
		2406, Forestry and Wild Life.				
		2415, Agricultural Research and Education.				
		2501, Special Programmes for Rural Development.				
		2505, Rural Employment.				
		2515, Other Rural Development Programmes.				
		2551, Hill Areas.				
		2702, Minor Irrigation.				
		2810, Non-Conventional Sources of Energy.				
Total-Rural Development and Water Conservation Department.				1,85,32,74,000	59,71,72,000	2,45,04,46,000
Food, Civil Supplies and Consumer Protection Department.						
M-2	Food.	2408, Food, Storage and Warehousing.	4,67,38,000		...	4,67,38,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	}	5,44,76,000	...	5,44,76,000
		3475, Other General Economic Services				
Total-Food, Civil Supplies and Consumer Protection Department.				10,12,14,000	...	10,12,14,000
Social Justice and Special Assistance Department.						
N-1	Interest Payments	2049, Interest Payments	...		16,36,000	16,36,000
N-2A	Relief on account of Natural Calamities	2245, Relief on account of Natural Calamities	1,44,56,000		..	1,44,56,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	8,000	...	8,000
		2235, Social Security and Welfare.				
Total-Social Justice and Special Assistance Department.				1,44,64,000	16,36,000	1,61,00,000

		Planning Department.		
O-3	Rural Employment.	2505, Rural Employment.	1,94,73,59,000	1,94,73,59,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	15,53,000	15,53,000
O-9	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	1,000	1,000
		2059, Public Works		
		2202, General Education		
		2203, Technical Education		
		2204, Sports and Youth Services		
		2205, Art and Culture		
		2210, Medical and Public Health		
		2211, Family Welfare		
		2215, Water Supply and Sanitation		
		2216, Housing		
		2217, Urban Development		
		2220, Information and Publicity		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		2230, Labour and Employment		
		2235, Social Security and Welfare		
		2236, Nutrition		
		2401, Crop Husbandry		
O-16	District Plan—Thane	2403, Animal Husbandry	1,000	1,000
		2404, Dairy Development		
		2405, Fisheries		
		2406, Forestry and Wild Life		
		2425, Co-operation		
		2501, Special Programme for Rural Development		
		2505, Rural Employment		
		2515, Other Rural Development Programme		
		2702, Minor Irrigation		
		2810, Non-Conventional Sources of Energy		
		2851, Village and Small Industries		
		3051, Ports and Light Houses		
		3054, Roads and Bridges		
		3056, Inland Water Transport		
		3435, Ecology and Environment		
		3451, Secretariat—Economic Services		
		3452, Tourism		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

(1)	(2)	(3)	(4)		
O-17 District Plan—Raigad	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment. 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	Rs.	Rs.	Rs.	
		1,000	...	1,000	

O-18 District Plan—Ratnagiri

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

...

1,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-19 District Plan—Sindhudurga	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare. 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,000	...	1,000		

O-20 District Plan—Pune

2059, Public Works
2202, General Education
2203, Technical Education
2204, Sports and Youth Services
2205, Art and Culture
2210, Medical and Public Health
2211, Family Welfare
2215, Water Supply and Sanitation
2216, Housing
2217, Urban Development
2220, Information and Publicity
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
2230, Labour and Employment
2235, Social Security and Welfare
2236, Nutrition
2401, Crop Husbandry
2403, Animal Husbandry
2404, Dairy Development
2405, Fisheries
2406, Forestry and Wild Life
2425, Co-operation
2501, Special Programme for Rural Development
2505, Rural Employment
2515, Other Rural Development Programme
2702, *Minor Irrigation*
2810, Non-Conventional Sources of Energy
2851, Village and Small Industries
3051, Ports and Light Houses
3054, Roads and Bridges
3056, Inland Water Transport
3435, Ecology and Environment
3451, Secretariat—Economic Services
3452, Tourism
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-21 District Plan—Satara	2236, Nutrition		1,000	...	1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-22 District Plan—Sangli

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

O-24 District Plan—Kolhapur

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

...

1,000

O-26 District Plan—Dhule

- 2059, Public Works
 2202, General Education
 2203, Technical Education
 2204, Sports and Youth Services
 2205, Art and Culture
 2210, Medical and Public Health
 2211, Family Welfare
 2215, Water Supply and Sanitation
 2216, Housing
 2217, Urban Development
 2220, Information and Publicity
 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
 2230, Labour and Employment
 2235, Social Security and Welfare
 2236, Nutrition
 2401, Crop Husbandry
 2403, Animal Husbandry
 2404, Dairy Development
 2405, Fisheries
 2406, Forestry and Wild Life
 2425, Co-operation
 2501, Special Programme for Rural Development
 2505, Rural Employment
 2515, Other Rural Development Programme
 2702, *Minor Irrigation*
 2810, Non-Conventional Sources of Energy
 2851, Village and Small Industries
 3051, Ports and Light Houses
 3054, Roads and Bridges
 3056, Inland Water Transport
 3435, Ecology and Environment
 3451, Secretariat—Economic Services
 3452, Tourism
 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

...

1,000

O-28 District Plan—Ahmednagar

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes..		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-29 District Plan—Nandurbar	2236, Nutrition		1,000		1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-30 District Plan--Aurangabad

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, *Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.*
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, *Dairy Development*
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, *Minor Irrigation*
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, *Secretariat--Economic Services*
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

O-32 District Plan—Parbhani

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	1,000		1,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-33 District Plan—Nanded	2236, Nutrition		1,000		1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-34 District Plan—Beed

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport.
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

O-36 District Plan--Osmanabad

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat--Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
O-37 District Plan—Hingoli	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,000	...	1,000	

O-38 District Plan—Nagpur

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		1,000

O-40 District Plan--Bhandara

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat--Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

O-42 District Plan—Gadchiroli

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

...

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-43 District Plan—Gondia

O-44 District Plan—Amaravati

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	1,000	...	1,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-46 District Plan—Yavatmal

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-47 District Plan—Buldhana

O-48 District Plan—Washim

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.

1,000

1,000

Total-Planning Department.

1,94,89,46,000

1,94,89,46,000

(1)	(2)	(3)	(4)
Parliamentary Affairs Department.			
		Rs.	Rs.
P-1	Secretariat-General Services.	2052, Secretariat-General Services.	9,09,000
			...
			9,09,000
		Total-Parliamentary Affairs Department:	9,09,000
			...
			9,09,000
Housing Department.			
Q-1	Interest Payments.	2049, Interest Payments:	81,04,000
			...
			81,04,000
Q-2	Administrative Services	2070, Other Administrative Services.	2,33,000
			...
			2,33,000
Q-3	Housing	2216, Housing.	1,000
		2217, Urban Development.	...
		2235, Social Security and Welfare.	1,000
		Total-Housing Department.	2,34,000
			81,04,000
			83,38,000
Public Health Department.			
R-1	Medical and Public Health	2210, Medical and Public Health.	48,91,18,000
		2211, Family Welfare.	...
		2235, Social Security and Welfare.	48,91,18,000
		Total-Public Health Department.	48,91,18,000
			...
			48,91,18,000
Medical Education and Drugs Department.			
S-1	Medical and Public Health.	2210, Medical and Public Health.	1,03,04,85,000
			...
			1,03,04,85,000
		Total-Medical Education and Drugs Department.	1,03,04,85,000
			...
			1,03,04,85,000
Tribal Development Department.			
T-1	Interest Payments.	2049, Interest Payments.	3,83,14,000
			...
			3,83,14,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	71,73,43,000
			...
			71,73,43,000
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	57,17,000
			...
			57,17,000

T-5 Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education.			
	2203, Technical Education.			
	2204, Sports and Youth Services.			
	2210, Medical and Public Health.			
	2211, Family Welfare.			
	2215, Water Supply and Sanitation.			
	2216, Housing.			
	2217, Urban Development.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
	2230, Labour and Employment.			
	2235, Social Security and Welfare.			
	2236, Nutrition.			
	2401, Crop Husbandry.	4,000	...	4,000
	2403, Animal Husbandry.			
	2405, Fisheries.			
	2406, Forestry and Wild Life.			
	2425, Co-operation.			
	2501, Special Programmes for Rural Development.			
	2505, Rural Employment.			
	2702, Minor Irrigation.			
2801, Power.				
2810, Non-Conventional Sources of Energy.				
2851, Village and Small Industries.				
3054, Roads and Bridges.				
Total-Tribal Development Department.		72,30,64,000	3,83,14,000	76,13,78,000
Environment Department.				
U-1 Interest Payments.	2049, Interest Payments.	...	43,66,000	43,66,000
Total-Environment Department.		4,000	43,66,000	43,66,000

(1)	(2)	(3)	(4)		
Co-operation, Marketing and Textiles Department.			Rs.	Rs.	Rs.
V-2	Co-operation.	2230, Labour and Employment.	1,22,05,85,000	...	1,22,05,85,000
		2235, Social Security and Welfare.			
		2425, Co-operation.			
		2435, Other Agricultural Programme			
		2851, Village and Small Industries.			
		3451, Secretariat-Economic Services.			
		3456, Civil Supplies.			
Total-Co-operation, Marketing and Textiles Department.			1,22,05,85,000	...	1,22,05,85,000
Higher and Technical Education Department.					
W-2	General Education.	2202, General Education.	38,81,47,000	...	38,81,47,000
W-3	Technical Education.	2203, Technical Education.	69,08,39,000	...	69,08,39,000
W-4	Art and Culture	2205, Art and Culture.	40,44,22,000	...	40,44,22,000
		2230, Labour and Employment.			
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	34,00,000	...	34,00,000
Total-Higher and Technical Education Department.			1,48,68,08,000	...	1,48,68,08,000
Women and Child Development Department.					
X-1	Social Security and Nutrition	2235, Social Security and Welfare.	2,80,01,000	...	2,80,01,000
		2236, Nutrition.			
Total-Women and Child Development Department.			2,80,01,000	...	2,80,01,000
Water Supply and Sanitation Department.					
Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	1,000	...	1,000
Y-4	Minor Irrigation.	2702, Minor Irrigation.	2,90,64,000	...	2,90,64,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	87,40,000	...	87,40,000
Total-Water Supply and Sanitation Department.			3,78,05,000	...	3,78,05,000

Employment and Self-Employment Department

ZA-2 Social Security and Welfare.	2235, Social Security and Welfare.	2,31,000	...	2,31,000
Total-Employment and Self-Employment Department		2,31,000	...	2,31,000

Maharashtra Legislature Secretariat

ZC-1 Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	...	17,21,000	17,21,000
Total-Maharashtra Legislature Secretariat		...	17,21,000	17,21,000

Tourism and Cultural Affairs Department

ZD-2 Art and Culture	2205, Art and Culture	1,000	...	1,000
Total-Tourism and Cultural Affairs Department		1,000	...	1,000

Minorities Development Department

ZE-1 Minorities Development	{ 2052, Secretariat-General Services 2053, District Administration 2075, Miscellaneous General Services. 2205, Art and Culture 2235, Social Security and Welfare.	}	1,000	...	1,000				
						Total-Minorities Development Department.	1,000	...	1,000
						Total-A-Expenditure on Revenue Account.	45,62,51,49,000	98,06,16,000	46,60,57,65,000

B-EXPENDITURE ON CAPITAL ACCOUNT**Public Works Department.**

H-7 Capital Expenditure on Social Services and Economic Services	{ 4055, Capital Outlay on Police 4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges.	}	1,000	...	1,000
--	--	---	-------	-----	-------

(1)	(2)	(3)	(4)				
			Rs.	Rs.	Rs.		
H-8 Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services. 4405, Capital Outlay on Fisheries.						
			4,000	...	4,000		
		Total-Public Works Department.	5,000	...	5,000		
		Industries, Energy and Labour Department.					
		K-11 Capital Expenditure on Energy	4801, Capital Outlay on Power Projects. 6801, Loans for Power Projects.		2,000	...	2,000
				Total-Industries, Energy and Labour Department.	2,000	...	2,000
		Rural Development and Water Conservation Department.					
L-7 Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.		2,40,39,000	...	2,40,39,000		
		Total-Rural Development and Water Conservation Department.	2,40,39,000	...	2,40,39,000		

Tribal Development Department.

T-6 Capital Expenditure on Tribal Areas Development Sub Plan	4059, Capital Outlay on Public Works.			
	4202, Capital Outlay on Education, Sports, Art and Culture.			
	4210, Capital Outlay on Medical and Public Health			
	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
	4250, Capital Outlay on Other Social Services.			
	4402, Capital Outlay on Soil and Water Conservation.	3,000	...	3,000
	4403, Capital Outlay on Animal Husbandry			
	4404, Capital Outlay on Dairy Development			
	4405, Capital Outlay on Fisheries.			
	4406, Capital Outlay on Forestry and Wild Life.			
	4425, Capital Outlay on Co-operation.			
	4701, Capital Outlay on Major and Medium Irrigation			
	4702, Capital Outlay on Minor Irrigation.			
5054, Capital Outlay on Roads and Bridges.				
Total-Tribal Development Department.		3,000	...	3,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
Water Supply and Sanitation Department.						
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation.	}	1,68,32,000	6,97,000	1,75,29,000
		4402, Capital Outlay on Soil and Water Conservation.				
		6215, Loans for Water Supply and Sanitation.				
Total-Water Supply and Sanitation Department.				1,68,32,000	6,97,000	1,75,29,000
Total-B-Expenditure on Capital Account .				4,08,81,000	6,97,000	4,15,78,000
Grand Total .				45,66,60,30,000	98,13,13,000	46,64,73,43,000